

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM:** SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(C/ACT)/86/KOB/2022 in CP/21/KOB/2020
SECTION	NCLT RULE 32
NAME OF PARTIES	P.J MATHEWS AND 7 OTHERS V/S JATAYUPARA TOURISM PVT LTD AND 22 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	BIJOY P PULIPRA
RESPONDENTS ADVOCATE/ PROFESSIONAL	V. AJAKUMAR & SIDHARTH A MENON (R2-7 & 9.10)

Office  
Notes

**Video Conference**

**23rd Sept 2022**

## O R D E R

**IA(C/ACT)/86/KOB/2022**

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**